

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 17.12.2012

OA No. 808/2012

Mr. Amit Mathur, counsel for applicant.

Learned counsel appearing for the applicant wishes to withdraw the present Original Application to avail alternative remedy by way of filing appeal against the order dated 30.04.2011 (Annexure A/1). Liberty is granted to the applicant to file appeal in accordance with the provision of law. Accordingly, the Original Application is dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat